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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JABALPUR

Original Application No. 593 of 2006

Jabalpur, this the 30th day of August, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

Madan Tanti, S/o. Late
Shri Hari Tanti, aged about 44
Years, Ex Casual Labour,
Central Railway, Satna, M.P.,
Resident of Village Jalgovind
(Barh), P.O. Achuara,
P.S. Barh, Tahsil : Barh,
Distt. Patna (Bihar).

Applicant

(By Advocate – Shri S.P. Srivastava)

V e r s u s

1. Union of India,
Through the General Manager,
West Central Railway,
Jabalpur (MP).
2. The Divisional Railway Manager,
West Central Railway, Jabalpur (MP).
3. The Senior Divisional Personnel
Officer, West Central Railway,
Jabalpur (MP).

Respondents

(By Advocate – Shri M.N. Banerjee)

O R D E R (Oral)

By A.K. Gaur, Judicial Member –

Heard the learned counsel for the applicant and Shri M.N. Banerjee, Standing counsel for the Railways appearing for the respondents.

2. The applicant has made a representation for his regularization which was decided by the respondents on 20th March, 1998. More

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than 8 years have elapsed and the applicant has approached this Tribunal in 2006. No reasonable or plausible explanation has been offered for condoning the delay. According to the applicant, he has worked for more than 240 days in a year and ^{the} total period of work done by him is 1,263 days. His grievance is that no written order of termination of service has been passed by the respondents. He was lastly appointed as Casual Labour on 24.10.1987.

3. In view of the aforesaid facts, we are of the considered opinion that this case is grossly time barred as no reasonable or plausible explanation has been offered by the applicant and the same is liable to be dismissed on the ground of delay and laches. Accordingly, the Original Application is dismissed. A copy of this order as well as the Original Application be given to Shri M.N. Banerjee, Standing Counsel for the Railways, appearing for the respondents.

A. K. Gaur
(A. K. Gaur)
Judicial Member

Dr. G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

“SA”

प्राप्तांकन सं ओ/व्या..... जबलपुर, दि.....
प्रतिलिपि अब्रे डिल्स:-

(1) साहिव, उच्च व्यायालय कार एसोरिएशन, जबलपुर
(2) आवेदक श्री/श्रीमती/वडु..... के काउंसल
(3) प्रत्यार्थी श्री/श्रीमती/वडु..... के काउंसल
(4) व्यायाल, के.प.आ., जबलपुर व्यायापीठ
सूचना एवं आवश्यक कार्यवाही हेतु

P. P. Bhosle 8/9/06
Dr. G.C. Srivastava
M. Banerjee
Dr. B. J. D. 8/9/06

*Issued
on 8/9/06*

Dr. B. J. D. 8/9/06